

(2) The public financial institutions have assured the West Bengal Government that they would adopt a flexible policy in regard to the availability of credit for the development of industries, as well as for housing and civic projects in West Bengal. The Industrial Development Bank of India, in particular, has opened a regional office in Calcutta with a view to making a more significant contribution to the development needs of West Bengal and other eastern parts of the country.

**फर्टिलाइजर एण्ड केमिकल्स लिमिटेड,
ट्रावन्कोर में कर्मचारियों की संख्या का
आंकलन**

1661. श्री राम सहाय : क्या पेट्रोल तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फर्टिलाइजर एण्ड केमिकल्स लिमिटेड, ट्रावन्कोर में कर्मचारियों की संख्या का आंकलन करने के लिए कोई विशेषज्ञ समिति नियुक्त की गई है ; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

EVALUATION OF THE STRENGTH OF THE EMPLOYEES IN FACT

1661. SHRI I-AM SAHAI : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether any expert body has been appointed for evaluating the strength of the employees in the Fertiliser and Chemicals Ltd., Travancore ; and

(b) if not what are the reasons thereof ?]

पेट्रोल तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री डी० आर० चव्हाण) : (क) और (ख) जी नहीं । फर्टिलाइजर एण्ड केमिकल्स ट्रावन्कोर लि० का योग्य तथा अनुभवी औद्योगिक इंजीनियरों से युक्त उनका अपना औद्योगिक इंजीनियरिंग विभाग है ।

एफ० ए० सी० टी० में कर्मचारियों की संख्या औद्योगिक इंजीनियरिंग विभाग द्वारा समय समय पर किये गये कार्य-अध्ययन के आधारों पर नियत की जाती है ।

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b) No. Fertilisers and Chemicals, Travancore, Ltd. have their own Industrial Engineering Department staffed with qualified and experienced Industrial Engineers. The strength of employees in F.A.C.T. is fixed on the basis of the work study conducted by the Industrial Engineering Department from time to time.

**भारतीय भू-वैज्ञानिक सर्वेक्षण के अधीन
वाइनिल यूनिट**

1662. श्री राम सहाय : क्या पेट्रोल तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार भारतीय भू-वैज्ञानिक सर्वेक्षण के अधीन एक वाइनिल यूनिट नियुक्त करने का विचार रखती है ताकि व्यवहन कार्य को लाभप्रद बनाया जा सके ; और

(ख) यदि हां, तो ऐसे यूनिट की कब तक नियुक्ति होने की सम्भावना है ?

VINYL UNIT UNDER GEOLOGICAL SURVEY OF INDIA

1662. SHRI RAM SAHAI: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government propose to appoint a Vinyl unit under the Geological Survey of India so that drilling work could be made useful; and

(b) if so, by when such a unit is likely to be appointed ?]

पेट्रोल तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री नोतिराज सिंह चौधरी) : (क) जी, नहीं । इस प्रकार का कोई प्रस्ताव नहीं है ।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (a) No, Sir. There is no such proposal.

(b) Does not arise.

**STOPPAGE OF EARTH WORK OF
BARAUNI FERTILISER
PROJECT**

1663. SHRI NIREN GHOSH :
SHRI SASANKASEKHAR
SANYAL:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that Barauni Fertilizer Project in Bihar is incurring daily loss of about one lakh rupees for the last three months on account of forcible stoppage of project's earth moving work by a section of the neighbouring villagers ;

(b) if so, the reasons therefor ;

(c) whether it is also a fact that many villagers have been arrested in this connection ; and

(d) if so, the total number of persons arrested ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R.

CHAVAN) : (a) and (b) There has been some set back to the work of earth filling in the Barauni Fertilizer Plant because the land owners of the area stopped the work by obstructing movement of equipment and threatening the contractors with dire consequences if the work was continued, but this has resulted in slowing down the construction of the plant. The question of incurring a daily loss of about Rs. one lakh does not arise at this stage as the plant is in the construction phase.

(c) and (d) Nine persons are reported to have been arrested in this connection. All these were released on bail a few days after their arrest.

भारतीय रिजर्व बैंक का निदेशक मंडल

1664. श्री जगदम्बी प्रसाद यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय रिजर्व बैंक राष्ट्रीयकृत बैंकों पर किस पर नियंत्रण रखेगा और इसके केन्द्रीय निदेशक मण्डल और क्षेत्रीय मण्डलों का पुनर्गठन निकट भविष्य में कब किया जाने वाला है और उनकी राज्यवार क्या स्थिति होगी ; और

(ख) इन मण्डलों में किसानों, सहकारी समितियों, विधान मण्डलों, लघु उद्योगपतियों तथा व्यवसायियों को प्रतिनिधित्व देने की क्या व्यवस्था की जा रही है ?

**BOARDS OF DIRECTORS OF THE
RESERVE BANK OF INDIA**

1664. SHRI J. P. YADAV : Will the Minister of FINANCE be pleased to state :

(a) in what manner the Reserve Bank of India would exercise its control over the nationalised banks and when its Central Board of Directors and the Regional Boards are going to be reconstituted in the near future and what will be their position state-wise ; and

(b) what arrangements are being made to give representation to farmers, cooperatives, legislatures, small-scale industries and business interests in those boards ?]

राजस्व और व्यय मंत्री(श्री विशा चरण शुक्ल) : (क) और (ख) रिजर्व बैंक, बैंक-कारी विनियमन अधिनियम, 1949 के उपबन्धों के लागू होने के फलस्वरूप, राष्ट्रीयकृत बैंकों पर भी उसी सीमा तक नियंत्रण रखता रहेगा जिस सीमा तक वह भारतीय स्टेट बैंक पर नियंत्रण रखता है। राष्ट्रीयकृत बैंकों पर रिजर्व बैंक का नियंत्रण, विशेष रूप से, उसकी मंजूरी से लेखा परीक्षकों की नियुक्ति, बैंकों द्वारा दिये जाने वाले अग्रिमों और जमा की रकमों पर व्याज की अदायगी के सम्बन्ध में अपनायी जाने वाली नीतियों, शाखाओं के लिये लाइसेंस देने, भारतीय रिजर्व बैंक अधिनियम की धारा 42 के उपबन्धों के अनुसार सांविधिक शेष राशियों को बनाये रखने और बैंक कारी विनियम अधिनियम की धारा